

**CITY CIVIL COURT MUMBAI**  
**IN THE COURT OF HHJ Shri C.V. Marathe**  
**COURT 4 ADDL SESSIONS JUDGE**  
**CIVIL CAUSE LIST DATED 27-08-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<b><u>FRAMING ISSUES</u></b>				
<b>At 11.00 AM Morning Session</b>				
1	SUIT	102501/2012	KHIMCHAND P KOTHARI Vs SHAYMSUNDER BHANGAR AND 3 ORS	S K JAIN AND ASSOCIATES  MS SUKESHI BHANDARI 1,2, AND 3
2	SUIT	104275/2011	HARILAL K DEDHIA Vs ANIL B SHAH AND 5 ORS	SAMIR SARMBALKAR  MANGESH D PATEL PRADIP D GAVALI 1 AND 2
3	SUIT	109151/2000	R C KEWALRAMANI Vs MEHFUZA Y PATRAWALA AND ORS	M S KUKREJA AND CO THAKKAR AND CO 7
<b><u>FOR TAKING STEPS</u></b>				
4	SUIT	107513/2001	ANURADHA KRISHNAPRASAD SETH Vs SUMITRA VISHAN MEHROTRA	S R MISHRA  M U PANDEY 4
5	SUIT	100017/2019	Nalini Mahendra Thacker Vs Mr Kamal Mahendra Thacker	Sanjay T Manek
6	SUIT	100018/2019	Nalini Mahendra Thacker Vs Mr Kamal Mahendra Thacker	Sanjay T Manek
<b>At 2 45 pm Afternoon Session</b>				
7	SUIT	103174/2014	Ravindra Chintaman Pathare Vs 1.The Kshatriya Union Club 2.Smt. Sushila Shridhar Pansare 3.Purushottam Pandharniath Mhatre and or	Mr. N.D.Jaywant
<b>Sub Matter: CHAMBER SUMMONS/0101915/2018</b>				
8	CHAMBER SUMMONS	101915/2018	Ravindra Chintaman Pathare Vs 1.The Kshatriya Union Club 2.Smt. Sushila Shridhar Pansare 3.Purushottam Pandharniath Mhatre and or	Mr. N. D. Jaywant
<b>( Main Matter SUIT/0103174/2014)</b>				
<b><u>SERVICE</u></b>				
<b>At 11.00 AM Morning Session</b>				
9	SUIT	102137/2019	Pratap Janardhanrao Salunke Vs Miss. Swati Janardhanrao Salunke	Mr. Makarand K. Kale
<b>At 2 45 pm Afternoon Session</b>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	SUIT	102749/2017	Raju Vaman Salve Vs 1. Meenabai Ramdas Sahani 2. Dashrath Ramdas Sahani 3. Myaya Ramdas Sahani 4. Mahesh Ramdas Sahani	Sandeep Vasant Bane
<b>Sub Matter: NOTICE OF MOTION/0102983/2019</b>				
11	NOTICE OF MOTION	102983/2019	Raju Vaman Salve Vs 1. Meenabai Ramdas Sahani 2. Dashrath Ramdas Sahani 3. Myaya Ramdas Sahani 4. Mahesh Ramdas Sahani	Sandeep Vasant Bane
<b>( Main Matter SUIT/0102749/2017)</b>				
<b><u>AFFIDAVIT OF SERVICE</u></b>				
12	SUIT	103245/2013	SANGITA T PAUL Vs JACOB EDWIN PAUL AND ORS	YASH ASS.
<b>Sub Matter: CHAMBER SUMMONS/0100152/2019</b>				
<b>Sub Matter: NOTICE OF MOTION/0104388/2014</b>				
<b><u>FILING SAY</u></b>				
<b>At 11.00 AM Morning Session</b>				
13	SUIT	101734/2016	Harish Chandra Ishwaridutt Pandey Vs 1.Kasturba Nand Bhawanidutt Bhatt 2.Smt. Hemadevi Kasturba Nand Bhatt	Rajendra Bhandari
<b><u>FOR</u></b>				
14	SUIT	104874/2005	DEEPAK VASANT DIGHE AND ANR. Vs MR.KIRAN VASANT DIGHE	GODBOLE CO.  A.G.REVANKAR CO.
<b><u>REPORT</u></b>				
15	NOTICE OF MOTION	100710/2020	Bharat S. Davda and Ors. Vs Narendra Tanna and Ors.	adv.  MMK Naw Associates
<b>( Main Matter SUIT/0102734/1995)</b>				
<b><u>NM FOR HEARING</u></b>				
<b>At 2 45 pm Afternoon Session</b>				
16	NOTICE OF MOTION	102939/2017	Shri Govind Rama Deshmukh And Ors - Suit No.699 of 1994 Vs Bharat Barku Patil And Ors	Ms Neuty N. Thakkar

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S.No.	Case Type	Case No.	Title	Name of Advocate
17	SUMMARY CIVIL SUIT	100727/2018	K. J. A. Padmanabh Vs 1. Meena Prakash Soni 2. Gopi Alias jayesh Prakash Soni 3. Poonam Prakash Soni 4. Puja Prakash Soni	Nilesh Sudhakar Parte
<b>Sub Matter: NOTICE OF MOTION/0103550/2019</b>				
<b>Sub Matter: SUMMONS FOR JUDGT/0100083/2019</b>				
18	SUMMONS FOR JUDGT	100083/2019	K. J. A. Padmanabh Vs 1. Meena Prakash Soni 2. Gopi Alias jayesh Prakash Soni 3. Poonam Prakash Soni 4. Puja Prakash Soni	Nilesh Sudhakar Parte
<b>( Main Matter SUMMARY CIVIL SUIT/0100727/2018)</b>				
19	NOTICE OF MOTION	103550/2019	K. J. A. Padmanabh Vs 1. Meena Prakash Soni 2. Gopi Alias jayesh Prakash Soni 3. Poonam Prakash Soni 4. Puja Prakash Soni	Adv
<b>( Main Matter SUMMARY CIVIL SUIT/0100727/2018)</b>				
<b><u>NOTICE OF MOTION</u></b>				
20	NOTICE OF MOTION	104388/2014	Sangita Thomson Paul Vs Jacod Edwin Paul and Ors	Yash Associates
<b>( Main Matter SUIT/0103245/2013)</b>				
<b><u>NM REPLYREJOINDER</u></b>				
21	SUIT	103792/2008	CHARULATA H LULLA Vs HIROO T SHAHANI AND 2 ORS	V V THORAT RITA BHATIA
<b>Sub Matter: NOTICE OF MOTION/0100860/2020</b>				
22	NOTICE OF MOTION	100860/2020	Charulata H. Lulla Vs Hiroo T. Shahani and Ors.	Sushil K. Chaurasia
<b>( Main Matter SUIT/0103792/2008)</b>				
<b><u>C/S HEARING</u></b>				
23	CHAMBER SUMMONS	100775/2008	Alpesh S. Nakar and Others Vs Sujata chawla and Ors.	Adv. M.A. Shah
<b><u>CS FOR DISMISSAL</u></b>				
24	SUIT	101476/2011	CLARA FERNANDES Vs MRS NAYNA RAMESH SHAH	MS SHABANA F. SOTHE
<b>Sub Matter: CHAMBER SUMMONS/0100951/2017</b>				

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25	CHAMBER SUMMONS	100951/2017	Clara Fernandes And Ors Vs Mrs Nayna Ramesh Shah	S. P. Associates
<b>( Main Matter SUIT/0101476/2011)</b>				
<b><u>C/S REPLY</u></b>				
26	SUIT	100863/2015	1.Smt.Rajkumari Santosh Gupta 2.Santosh Kumar J. Gupta Vs 1.Ramyash Mahavir Dubey 2.Jayprakash Ramyash Dubey 3.Omprakash Ramyash Dubey and anr	Rajendra Bhandari
<b>Sub Matter: CHAMBER SUMMONS/0102210/2019</b>				
<b>At 2 45 pm Afternoon Session</b>				
27	SUIT	101198/2013	SHRI SUBHESH DATTARAM MAYEKAR Vs DILIP SHREE NIWAS HATE	RAJEEV MATTKAR
<b>Sub Matter: CHAMBER SUMMONS/0101899/2018</b>				
<b>Sub Matter: CHAMBER SUMMONS/0101533/2018</b>				
<b>Sub Matter: CHAMBER SUMMONS/0100412/2020</b>				
<b><u>CHAMBER SUMMONS SERVICE</u></b>				
28	CHAMBER SUMMONS	100152/2019	Sangeeta T. Paul Vs Jacob E. Paul And Ors	Yash Associates
<b>( Main Matter SUIT/0103245/2013)</b>				
<b><u>COMPLIANCE</u></b>				
<b>At 11.00 AM Morning Session</b>				
29	SUIT	102699/2012	RAJBALI D MISHRA Vs MEMON MOHD RAFIQUE	SHRI S P SRIVASTAVA SUNITA M PODDAR
30	SUIT	100764/2013	MR. ASHWIN MADHUSUDAN DESAI Vs MR. PARESH TRAMBAKLA MEHTA	SUSHIL C MATKAR
<b><u>REPORT OF COMISSIONER/COURT RECEIVER</u></b>				
31	SUIT	102734/1995	BHARAT S.DAVDA 4 ORS. Vs NARENDRA TANNA 7 ORS.	Subhash Bane MR.M.UNNIKRISHNAN MR.J.P.THAKKAR.
<b>Sub Matter: NOTICE OF MOTION/0101951/2012</b>				
<b>Sub Matter: NOTICE OF MOTION/0100710/2020</b>				
<b>At 11.00 AM Morning Session</b>				

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
32	NOTICE OF MOTION	101951/2012	BHARAT S DAVDA AND ORS Vs NARENDRA TANNA AND ORS	S.K.LEGAL ASSOCIATES  NIL

**( Main Matter SUIT/0102734/1995)**